

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 111/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.02.2017

NAME OF THE PARTIES: M/s. Malone Properties And Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

|               |             |                    |                  |
|---------------|-------------|--------------------|------------------|
| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|-------------|--------------------|------------------|

Common Order

CSA No.111/230-232/NCLT/MB/MAH/2017

CSA No.112/230-232/NCLT/MB/MAH/2017

CSA No.113/230-232/NCLT/MB/MAH/2017

CSA No.114/230-232/NCLT/MB/MAH/2017

Company Applications are allowed and disposed of. Vide separate order.

Sd/ -

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/ -

V. NALLASENAPATHY  
Member (Technical)